

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:16
ANSWERED ON:17.02.2006
CASES OF CORRUPTION IN CBDT AND CBEC
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Will the Minister of FINANCE be pleased to state:

- (a) the number of cases of corruption registered in the Departments of Income Tax, Customs and Central Excise during the last 3 years as on date;
- (b) the number of cases disposed of out of them and the number of officers against whom action has been taken;
- (c) whether the officers against whom action has been taken are still in service; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a): The number of cases of corruption registered in CBEC during the last three years are as follows:

2003-04 2004-05 2005-06
(upto 10.2.2006)

153 117 98

The number of cases of corruption registered in CBDT during the years 2003, 2004 and 2005 are given below:

2003 2004 2005

46 75 85

(b): The number of cases disposed of and number of officers against whom action has been taken by CBEC are as follows:

2003-04 2004-05 2005-06

(upto 10.2.2006)

Number of cases disposed of 25 27 9

Number of officers against
whom action has been taken 42 36 59

As regards CBDT, sanction for prosecution of the officers have been given in 14 cases. Another 14 cases have reached finality which includes major penalty being imposed in 3 cases, minor penalty in 5 cases and in the remaining 6 cases, the charges were either dropped or the cases were closed after investigation.

(c) & (d): 6 officers have been dismissed/removed from service by the CBEC and the rest are still in service. As regards CBDT, 2 officers have been dismissed from service and 39 officers have been placed under suspension.